		Filing unde	r clause (d) of sub-regu	ulation (5) of regulation 31	of the IBBI (Liquidation F	Process) Regulations,	2016		
Name of the	Corporate Debtor: Nilltech	Software Private Lin	nited Date of Commenc Process	ement of Liquidation: 22-0 Number: 1; Last 5 digitof	04-2022; List of Stakehold registration number: 1191	ders as on Date: 06-07	7-2022; Name of IP:	Mr. Bhavesh Mansu	khbhai Rathod;
l. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	951441	1	951441				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	100000	2	100000				Annexure 9
Total		3	1051441	3	1051441				